

In the National Company Law Tribunal, Jaipur

Item No. 107

CP No. (IB)-287/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Saptgiri Commodity Pvt. Ltd.

.....Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 30.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Akarsh Mathur, Adv.

For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Financial Creditor.  
Serve notice on the Corporate Debtor within 10 days. Post the matter to  
05.03.2020.

Sd/

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd/

(P. S. N. PRASAD)  
JUDICIAL MEMBER